

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1322/2002

This the 30th day of October, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.K.NAIK, MEMBER (A)

A. Chandrashekhar Reddy
Appraising Officer working at
Office of the Commissioner of Customs,
Air Cargo Complex, Sahar Mumbai.

-Applicant

(None)

Versus

1. Union of India
Through the Secretary,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi-110 011.
2. The Chairman,
Central Board of Excise and Customs
North Block,
New Delhi 110 011.
3. Sudhir Kumar M. Patel
Appraising officer wworking at
Office of the Commissioner of Customs,
Air Cargo Complex, Sahar, Mumbai
4. Om Prakash Sharma
Appraising Officer
C/o Commissioner of Customs (General)
New Custom House, Ballard Estate,
Mumbai-400001.
5. M.S.N.Reddy
Appraising Officer
C/o Commissioner of Customs(General),
New Custom House, Ballard Estate,
Mumbai-400001.
6. Manoranjan Nanda
Appraising Officer working at
Office of the Commissioner of Customs,
Air Cargo Complex, Sahar Mumbai.
7. Ranatosh Mukherjee
Appraising Officer
Jawahar Customs Port Users Building,
Seva, Raigarh,
Maharashtra.
8. L. Venkateswar Rao
Appraising Officer
C/o Commissioner of Customs,

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Customs House,
33 Rajaji Salai,
Chennai.

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9. D.V. Pereira
Appraising Officer
C/o Commissioner of Customs(General),
New Custom House, Ballard Estate,
Mumbai-400001.
10. Rajesh Kumar Agarwal
Appraising Officer
Office of the Commissioner of Customs
Near Palam Airport,
New Delhi.
11. C.K. Sandhu
Appraising Officer
C/o Commissioner of Customs(General),
New Custom House, Ballard Estate,
Mumbai-400001.
12. M.P. Damle
C/o Commissioner of Customs(General),
New Custom House, Ballard Estate,
Mumbai-400001.
13. Smt. M.S. Kulkarni
C/o Commissioner of Customs (General),
New Custom House, Ballard Estate,
Mumbai-400001.
14. Smt. Sunita Pandey,
C/o Commissioner of Customs (General),
New Custom House, Ballard Estate,
Mumbai-400001.


-Respondents

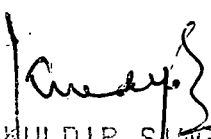
(By Advocate: Sh. R.N.Singh proxy for
Sh. R.V.Sinha for official respondents and
Sh. Anil Singhal for private respondents.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

None appeared for the applicant. Even on the last date
of hearing none appeared for the applicant. OA is dismissed
in default and for non-prosecution.


(S.K. NAIK)
Member (A)


(KULDIP SINGH)
Member (J)

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